GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
DIRECTORATE GENERAL OF SHIPPING
"BETA BUILDING", 9TH FLOOR
I-THINK TECHNO CAMPUS
KANJUR MARG (EAST)
MUMBAI - 400 042.

F.No. CR/MISC/1/2009

DGS Order No. 3 of 2015

Sub: Certificate of Competency as Cook in the merchant navy-reg.

The eligibility criteria for applying for a Certificate of Competency [COC] as Cook were revised in order to streamline the associated procedures, vide this office DGS Order No. 7 of 2012 [F.No. CR/MISC/1/2009] dated 17.12.12 and a subsequent corrigendum was issued thereto in order to streamline, incrementally, the procedures appurtenant thereto, vide this office DGS Order No. 07 of 2013 [F. No. CR/MISC/1/2009] dated 22.03.13.

2. The Maritime Labour Convention (MLC) 2006, imposes an obligation on every member-state of the International Labour Organisation [ILO] to ensure that seafarers employed on merchant as cooks, with responsibility for food preparation thereon, shall be trained and qualified for their position thus on board merchant ships. The shipping industry has, time and again, pointed out the dearth of such certified cooks in the industry.

3. There is a reported shortage of cooks having completed the Directorate General of Shipping [DGS], Govt. of India approved Certificate Course in Maritime Catering (CCMC)/Saloon Rating from a DGS approved Maritime Training Institute with six months of sea service as a cook on board a merchant ship. It is observed that catering ratings who have undergone four/six months saloon rating training (certificate course in maritime catering) [CCMC] from a DGS approved Maritime Training Institute fulfill the requirement for obtaining cooks certificates as stipulated in para 3 of Regulation 3.2 & paras 3 & 4 of Standard A 3.2 of the MLC, 2006.

4. Therefore, considering the foregoing facts, the said eligibility criteria under para 3.1 of the said DGS Order No. 7 of 2013(F.No. CR/MISC/1/2009) dated 22.03.13, are amended to read as follows, mutatis-mutandis;
4.1. “Successful completion of DGS, Govt approved Certificate Course in Maritime Catering (CCMC)/Saloon Rating from a DGS approved Maritime Training Institute with 6 months of sea service in the catering department of a merchant ship(s).”

5. This order shall come into force with an immediate effect & shall remain so until further orders.

Sd/-

(Deepak Shetty)
Director General of Shipping &
Ex-officio Additional Secretary to the Government of India